

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

134.I.A. 26/2023

In

C.P. 181/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Pardeep Kumar Bansal

V/s.

Hindustan Unilever Limited.

Appearance

For Petitioner : IP Sanjeev Goel i/b Devarajan Raman

SECTION 59 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to non-availability of arguing counsel, matter is adjourned to
20.08.2024.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-

LAKSHMI GURUNG
Member (Judicial)